

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**ORIGINAL APPLICATION NO. 060/01377/2018**

**Chandigarh, this the 15h day of January, 2019**

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &  
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

Pattu w/o late Sh. Elangovan @ Alingavail, age 61 years, Ex-Daily Wage Beldar, o/o Executive Engineer, Road Division NO. 3, Municipal Corporation, Sector 17, Chandigarh, r/o House No. 6056, Maloya Colony, U.T. Chandigarh 160025 'Group-D'.

....APPLICANT

( By Advocate: Shri Barjesh Mittal )

VERSUS

1. Union Territory, Chandigarh Administration through its Secretary, Engineering Department, U.T. Civil Secretariat, Sector 9-D, Chandigarh.
2. Chief Engineer, Union Territory, Chandigarh Administration, U.T. Civil Secretariat, Sector 9, Chandigarh 160009.
3. Chief Engineer, Municipal Corporation, Chandigarh, New Deluxe Building, Sector 17, Chandigarh 160017.
4. Executive Engineer, Road Division No. 3, Municipal Corporation, New Deluxe Building, Sector 17, Chandigarh 160017.

....RESPONDENTS

(By Advocate: Shri G.S. Sandhu for respondents no. 1&2)  
None for respondents 3 & 4.

**ORDER (oral)**

**SANJEEV KAUSHIK, MEMBER (J)**

Leaned counsel appearing on behalf of respondents seeks time to file reply in the matter.

2. Mr. Mittal, learned counsel appearing on behalf of applicant submits that an identical O.A. NO. 060/00267/2018- **Sundram Vs. U.T. Chandigarh & Ors.** on the same facts and same relief as claimed by the applicant herein has been decided in favour of applicant(therein) by this Court on 10.01.2019, therefore, this O.A. be disposed of in the same terms.

3. Learned counsel representing the respondents is not in a position to say anything contrary to the prayer made by the learned counsel for applicant.

4. We have considered the matter and find that the facts of this case are squarely covered by the decision rendered in the case of Sundram (supra). Therefore, the O.A. as well as M.A. for condonaon of delay are disposed of in the same terms as in the case of Sundram (supra).

**(P.GOPINATH)**  
**MEMBER (A)**

**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

**Dated: 15.01.2019**

‘SK’

